## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TCP/213/2016

NAME OF THE PETITIONER(S)

: Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S)

: M/s Trichur Tourist Complex Private Limited & 15 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

SRIKANT MOHAN

For the Petitioners

2- Athiban Vijay Kaawtham Kumae Jos Anil Nais

Council for R.

ORDER

Shri Srikant Mohan, PCS representing the Petitioner present. Shri Athiban Vijay and Shri K.Gowtham Kumar representing Shri Anil Nair, Counsel for R1 present and prayed time for filing counter. representation on behalf of R2 to R16. Counsel for petitioner is directed to serve of private notice on the respondents and file proof of service with an affidavit by next date of hearing. Put up on 6/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)